

**Title: Regarding consideration of issues relating to UTI's US-64 Scheme by 'JPC on Stock Market Scam and Matters Relating Thereto'.**

MR. SPEAKER: Hon. Members, I had called a meeting of the leaders of different parties in my chamber today to discuss the matter relating to UTI. The Chairman of the JPC on Stock Market Scam and Matters Relating Thereto was also present. After hearing the views of all parties, particularly the statement of the Chairman, it was decided that all issues relating to UTI including the issues discussed in the House would be considered by the JPC. The JPC will now proceed accordingly.

MR. DEPUTY-SPEAKER : The House now stands adjourned to meet again at 2 p.m.

13.00 hrs.

*The Lok Sabha then adjourned for Lunch till Fourteen of the Clock.*